

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Noslar International Limited Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on Date: 30-05-2022; Name of IP: Mr. Sajeve Bhushan Deora; Process Number: 1; Last 5 digit of registration number: 10581

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				936928				NA
2	Liquidation costs incurred till date				4611305				NA
3	Secured financial creditors	4	387685143	4	386138996		1546146	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors								<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	153	9682915	153	9328307	0	238580	92028	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	191	12443460	188	8794185		2144347	1074356	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	76130002				38695749	37434253	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	11379751	8	6579760		916292	3391639	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0			0				<a href="#">Annexure 9</a>
<b>Total</b>		<b>368</b>	<b>497321271</b>	<b>353</b>	<b>416389481</b>	<b>0</b>	<b>43541114</b>	<b>41992276</b>	